

## WRITTEN ANSWERS TO UNSTARRED QUESTIONS

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 321**  
TO BE ANSWERED ON THE 04/02/2022

**SETTLEMENT OF FARMERS' GRIEVANCES**

321. SHRI M.V. SHREYAMS KUMAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government has noted the grievances expressed by farmer organizations recently against the indifference of Government in fulfilling the promises made during withdrawal of the year long farmers' struggle against the disputed farm laws;
- (b) if so, the details thereof and the response of Government to their ultimatum; and
- (c) whether Government would call the farmers' organisations for a fast settlement?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE  
(SHRI NARENDRA SINGH TOMAR)

(a) to (c): As per the changing requirements of the country to change the cropping pattern, to make MSP more effective and transparent, and to encourage natural farming method of agriculture, the process of setting up a committee is under process. At present, in view of the Assembly elections in some states, the process of concurrence of Election Commission for the formation of Committee is under progress.

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